N O T I C E

In Partial modification to the Judicial Assignment at the Principal Seat at Bombay, which had come into effect from 5th July 2021 (Partially modified w.e.f. 05.07.2021, 02.08.2021, 06.08.2021 and 09.08.2021), it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Monday 6th September 2021** :

Sr. No.	Present sitting	Assignment	Assignment
1	The Hon'ble Shri Justice **NITIN JAMDAR** **AND** The Hon'ble Shri Justice **G. A. SANAP** **(Court Room No. 54)** **COMMERCIAL APPELLATE DIVISION BENCH**	**APPELLATE SIDE** For admission, hearing and order matters therein : (A) All Conviction Appeals of odd years as well as connected Appeals against Acquittal and Appeals for enhancement of Sentence wherein accused is in Jail and connected Appeals arising out of same judgment and all Applications therein. (B) All Criminal Appeals of odd years against conviction wherein the accused are on bail and connected appeals arising out of the same Judgment. (C) All Criminal Appeals of odd years against Acquittal (except those assigned to other Court) (D) Criminal Contempt Petitions. (E)Criminal Applications and Criminal Writ Petitions of Odd years in relation to crime against Women and Children up to the year 2015. (F) Criminal Applications and Criminal Writ Petitions of Odd years in relation to crime under Prevention of Corruption Act up to the year 2015. (G) Appeals under Section 13 of the Commercial Courts Act, 2015.	**ORIGINAL SIDE** For admission, hearing and order matters therein : (A) Appeals under Section 13 of the Commercial Courts Act, 2015.

2	The Hon'ble Shri. Justice **C. V. BHADANG** **(Court Room No. 28)**	**APPELLATE SIDE** For admission, hearing and order matters therein :- (A) All Civil Writ Petitions and Civil Revision Applications against the order of Civil Courts (except Rent Act). (B) All Civil Miscellaneous Applications. (C) All Civil Work not assigned to other Courts. (D) Civil Contempt References from District Judiciary. (E) All First Appeals.	**ORIGINAL SIDE** For admission, hearing and order matters therein:- (A) All Writ Petitions not assigned to other Courts up to the year 2015.

N O T E

A) The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Smt. Revati Mohite-Dere** is allowed before the Court presided over by the **Hon'ble Shri Justice C. V. Bhadang and vice versa.**

Dated this 30th August 2021

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.